

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)
KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are made with immediate effect:-

S. No.	Name	From	To
1	Sh. Rajiv Verma EC No. 57573370	Desg: Judicial Assistant Role: Reader Posting: Ms. Tyagita Singh, PO-MACT North-East District Karkardooma Courts, Delhi	Desg: Judicial Assistant Role: Reader Posting: Sh. Sujit Saurabh, JSCC/ASCJ/GJ, North-East District Karkardooma Courts, Delhi.
2	Ms. Ranjana Anil Mahor EC No. 31264724	Desg: Judicial Assistant Role: Reader Posting: Sh. Sujit Saurabh, JSCC/ASCJ/GJ, North-East District Karkardooma Courts, Delhi.	Desg: Judicial Assistant Role: Reader Posting: Ms. Tyagita Singh, PO-MACT North-East District Karkardooma Courts, Delhi
3	Ms. Anita Rani EC No. 91326658	Desg: Senior Judicial Assistant Role: Senior Judicial Assistant Posting: Cash Branch, North-East District Karkardooma Courts, Delhi.	Desg: Senior Judicial Assistant Role: Senior Judicial Assistant Posting: Record Room (Civil) North-East District Karkardooma Courts, Delhi.
4	Sh. Sandeep Kumar EC No. 71656319	Desg: Junior Judicial Assistant Role: Assistant Ahlmad Posting: Sh. Puneet Pahwa, ACJ/CCJ/ARC, North-East District Karkardooma Courts, Delhi.	Desg: Junior Judicial Assistant Role: Junior Judicial Assistant Posting: Cash Branch, North-East District Karkardooma Courts, Delhi.
5	Ms. Hemlata E C 19255654	Desg: Junior Judicial Assistant Role: Junior Judicial Assistant Posting: Record Room (Civil), North East District, Karkardooma courts, Delhi	Desg: Junior Judicial Assistant Role: Assistant Ahlmad Posting: Sh. Puneet Pahwa, ACJ/CCJ/ARC, North East District, Karkardooma Courts, Delhi.

Note:- Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.

(DR. SUDHIR KUMAR JAIN)
Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.

No. 4697-89 /P&T/Admn/NE/KKD/2020

Dated 03/12/2020

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.-II, O/o District & Sessions Judge (HQ), Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. Officer Incharge Record Room (Civil), karkardooma Courts, Delhi
5. The Officers/officials concerned.
6. Dealing Officials, Personal File/Leave/ACR Cell.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi through LAYERS.
8. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
9. PRO/APRO, KKD Courts, Delhi.
10. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
11. PS to the undersigned.

Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.